## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.A. No. 398/(MAH)/2017 M.A No. 343/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.09.2017

NAME OF THE PARTIES:

Arshiya Industrial & Distribution Hub Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION

SIGNATURE

1.

Hemant settli Advocate for

munmy way

Petitioner

## ORDER

## CSA 398/2017 in MA 343 /230-232/NCLT/MB/MAH/2017

MA 343/2017 and the Company Application allowed, vide separate order.

Sd/-

V. NALLASENAPATHY Member (Technical)

**B.S.V. PRAKASH KUMAR** Member (Judicial)